

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) Government has not issued any general guidelines to slash the number of employees in Central Public Sector Enterprises (CPSEs). However, Managements of CPSEs assess the requirement of manpower in respective CPSEs, from time to time. They are also competent to take need based action including manpower restructuring in consultation with their administrative Ministry/Department, wherever necessary.

Budgetary grants for VRS/VSS in PSEs

1867. SHRI O.T. LEPCHA:

SHRI SANTOSH BAGRODIA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) how many Public Sector Enterprises (PSEs) under his Ministry have been receiving the budgetary grants to pay Voluntary Retirement Scheme (VRS)/Voluntary Separation Scheme (VSS) and other statutory dues of their staff;

(b) for how long such annual grants are being given;

(c) the details of such grants year-wise;

(d) the details of annual budgetary grant received, PSE-wise;

(e) on what criteria such Grants were given and did such grants cover all the sick PSEs; and

(f) how many employees have received their statutory dues during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) to (d) Budgetary support to sick/loss making CPSEs are not given in the form of grant, but in the form of loan towards payment of Voluntary Retirement Scheme (VRS)/Voluntary Separation Scheme (VSS) and other statutory dues and salary and wages of their employees. The details of such CPSEs under the Department of Heavy Industry and the budgetary support given to them are given in the Statement (*See* below).

(e) Criteria on which Budgetary support as loans are extended to CPSEs are:

(i) The CPSEs are still loss making under the definition given in Sick Industrial Companies (Special Provision) Act, 1985/Department of Public Enterprises Resolution dated 6.12.2004.

(ii) The CPSEs are unable to pay the salary/wages due to their poor financial conditions.

(iii) The revival/closure Plan is pending consideration of Government/BIFR for approval based on recommendation of BRPSE.

No salary/wage support is sought for CPSEs whose Revival Plans have been approved and implemented.

Such Budgetary supports have covered all sick CPSEs under the Department of Heavy Industry, who are making operational losses.

(f) During the last three years 1160 employees of various sick/loss making PSEs received support for VRS/VSS.

Statement

*Details of Budgetary Support for liquidation of pending wages/salary and statutory dues
including VRS/VSS dues in PSEs since 2004*

Sl. No.	Name of the PSE	Ist Tranche (Oct., 2004)	IIInd Tranche (July, 2005)	IIIrd Tranche (Oct., 2005)	IVth Tranche (June, 2006)	Vth Tranche (Sept., 2006)	VIth Tranche (Jan., 2007)	VIIth Tranche (July, 2007)	VIIIth Tranche (Oct., 2007)	IX Tranche (Feb., 2008)	X Tranche (June, 2008)	XI Tranche (Sep., 2008)	XII Tranche (Jan., 2009)	XIII Tranche (March, 2009)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1.	Bharat Heavy Plates and Vessels Ltd.	45.72	16.25	22.75	9.92	1.01	0.00	—	—	—	—	—		
2.	Bharat Pumps and Compressors Ltd.	14.07	1.86	3.39	0.00	0.00	0.00	—	—	—	—	—		
3.	Andrew Yule and Company Ltd.	32.12	7.22	0.00	29.47	12.77	14.88	23.29	7.95	24.09	—	—		
4.	Bharat Ophthalmic Glass Ltd.	1.95	1.51	0.77	1.79	0.00	0.00	1.12	—	—	—	—		
5.	Burn Standard Co. Ltd.	4.27	1.30	0.65	3.25	1.95	0.00	—	—	—	—	—		
6.	Bharat Wagon Engg. Co. Ltd.	9.10	4.06	2.06	3.40	4.27	4.10	2.24	2.15	2.21	2.51	1.67		
7.	Heavy Engg. Corporation Ltd.	125.65	0.00	0.00	10.18	0.00	0.00	—	—	—	—	—		
8.	Hindustan Cables Ltd.	105.11	63.31	25.22	28.13	39.75	31.29	16.77	20.45	19.96	17.88	31.44	31.34	39.70
9.	HMT (MT) Ltd.	38.28	0.00	5.62	9.92	6.10	7.82	—	—	—	—	—		
10.	HMT Watches Ltd.	30.43	22.11	14.28	18.11	19.93	20.54	10.23	10.42	10.42	12.02	18.88	15.36	25.26

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
11.	Hindustan Photo Films Ltd.	3.06	8.74	4.24	5.92	6.93	6.19	5.63	3.24	3.23	3.58	5.14	3.97	6.65
12.	Braithwaite and Co. Ltd.	1.11	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	—	—		
13.	Cement Corporation of India Ltd.	11.55	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	—	—		
14.	HMT (Holding) Co. Ltd.	6.65	0.00	0.00	0.00	9.17	2.44	3.55	2.74	3.15	2.75	5.41	3.75	6.98
15.	HMT (Chinar) Ltd.	5.03	8.83	4.25	4.43	5.78	6.83	3.38	3.97	3.98	3.89	5.33	3.71	3.29
16.	HMT (Bearing) Ltd.	1.41	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	—	—		
17.	Praga Tools Ltd.	2.97	1.52	1.04	0.00	0.00	0.00	0.00	0.00	0.00	—	—		
18.	Instrumentation Ltd.	33.64	2.14	0.00	8.02	7.63	6.64	3.88	5.88	3.97	3.83	8.95	5.71	8.73
19.	NEPA Ltd.	12.86	8.95	5.06	7.07	3.26	8.68	4.33	4.43	4.41	—	—	5.99	6.26
20.	National Instruments Ltd.	3.90	0.46	0.25	0.27	0.33	0.34	0.29	0.20	0.20	0.22	0.29		
21.	Triveni Structurals Ltd.	17.80	1.09	1.69	2.26	2.40	2.47	1.49	1.27	1.35	1.30	1.56	1.15	1.74
22.	Tunghbhadra Steel Products Ltd.	5.06	0.88	2.14	2.60	3.09	1.21	1.05	0.50	0.51	0.54	1.03	0.86	1.24
23.	Richardson and Cruddas Ltd.	1.61	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	—	—		
24.	Tyre Corporation of India Ltd.	4.07	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	—	—		
25.	Scoters India Ltd.													9.45
TOTAL		517.43	150.24	93.41	144.74	124.37	113.43	77.25	63.20	77.48	48.52	79.70	71.84	109.30

2004-05 = Rs. 517.43 crore, 2005-06 = Rs. 243.65 crore, 2006-07 = Rs. 382.54 crore, 2007-08 = Rs. 217.93 crore, 2008-09 = Rs. 309.36 crore.